

National Company Law Tribunal  
Allahabad Bench  
Allahabad

26 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016.

NAME OF THE COMPANY: M/s Wincon Engineers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

**Order dated 07.11.2016**

**CP No.26(ND)/2015 Wincon Engineers(Pvt.) Ltd.**

At request of Learned Counsel for petitioner, two weeks' time is given for rejoinder.  
For prehearing conference matter be listed on 15.12.2016.



V.S.R. AVADHANI, MEMBER-JUDICIAL



H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated: 07.11.2016